

Upgradation of employment exchanges

†*356. SHRIMATI MISHA BHARTI: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) the total number of employment exchanges functional in the States/Union Territories of the country, including Bihar and Jharkhand at present;

(b) details of present status of upgradation and modernisation of employment exchanges in the country, State-wise/Union Territory-wise;

(c) details of allocated, released and utilised funds during each of the last three years and current year, State-wise/Union Territory-wise; and

(d) whether the progress of modernisation in this regard is as per the targets in all States including Bihar and Jharkhand, if so, the details thereof and if not, the reasons therefor and the steps taken by Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) As per the information received from the States, at present 997 employment exchanges are functioning in the country. The State-wise details are given in Statement-I (*See below*).

(b) to (d) The Ministry is implementing the National Career Service (NCS) Project as a plan scheme for transformation of the National Employment Service to provide a variety of employment related services like job matching, career counselling, vocational guidance, information on skill development courses, etc. These services are available online on the National Career Service Portal (www.ncs.gov.in) and supported by Call Centre/Helpdesk. The services under NCS are accessible from multiple delivery channels like NCS Portal, Employment Exchanges (Career Centres), Common Service Centre etc.

The NCS Project envisages setting up of 100 Model Career Centres (MCCs) in collaboration with States and other institutions to deliver employment services during the Twelfth Five Year Plan. The Government provides financial assistance to these centres upto ₹ 50 lakh per centre based on the proposals and scheme guidelines. The State-wise details of funds allocated, released and utilized are given in Statement-II (*See below*). These Model Centres can be replicated by the States from their own resources. In addition, the NCS project has a component of interlinking of employment exchanges and provides part funding of upto ₹ 8 lakhs per exchange to States for upgradation of Employment Exchange. The Government provides part financial assistance to these Centers based on the proposals received from States and scheme guidelines and funds have been released to 18 States/UTs that sent proposals.

† Original notice of the question was received in Hindi.

Statement-I

*State-wise details of number of employment exchanges in the country
(as on 01.01.2016)*

Sl. No.	State/UT	Number of Employment Exchanges
1	2	3
1.	Andhra Pradesh	17
2.	Arunachal Pradesh	12
3.	Assam	52
4.	Bihar	47
5.	Chhattisgarh	26
6.	Delhi	14
7.	Goa	1
8.	Gujarat	48
9.	Haryana	59
10.	Himachal Pradesh	15
11.	Jammu and Kashmir	17
12.	Jharkhand	42
13.	Karnataka	40
14.	Kerala	89
15.	Madhya Pradesh	49
16.	Maharashtra	47
17.	Manipur	11
18.	Meghalaya	12
19.	Mizoram	3
20.	Nagaland	8
21.	Odisha	40
22.	Punjab	47
23.	Rajasthan	38
24.	Sikkim*	-
25.	Tamil Nadu	35
26.	Telangana	14

1	2	3
27.	Tripura	5
28.	Uttarakhand	24
29.	Uttar Pradesh	99
30.	West Bengal	77
31.	Andaman and Nicobar Islands	1
32.	Chandigarh	2
33.	Dadra and Nagar Haveli	1
34.	Daman and Diu	2
35.	Lakshadweep	1
36.	Puducherry	1
GRAND TOTAL		997

Note: *No Employment Exchange is functioning in the State

Statement-II

State-wise details of funds sanctioned, released and utilized during the last three years and current year

Sl. No.	State/UT	No. of Model Career Centres	₹ in crore)		
			Amount Sanctioned	Amount Released	Amount Utilized
1	2	3	4	5	6
1.	Assam	6	2.14	1.28	-
2.	Andaman and Nicobar Islands	1	0.45	0.27	0.06
3.	Andhra Pradesh	3	0.85	0.51	0.05
4.	Bihar	3	1.00	0.60	0.33
5.	Chhattisgarh	4	1.35	0.91	0.21
6.	Delhi	2	0.75	0.52	0.19
7.	Goa	1	0.14	0.08	0.02
8.	Gujarat	6	2.02	1.30	0.92
9.	Haryana	2	0.79	0.48	0.30
10.	Himachal Pradesh	2	0.51	0.30	-
11.	Jammu and Kashmir	3	0.90	0.59	0.53

1	2	3	4	5	6
12.	Jharkhand	1	0.47	0.28	0.15
13.	Karnataka	4	1.26	0.75	0.38
14.	Kerala	2	0.79	0.48	0.21
15.	Lakshadweep	1	0.18	0.11	-
16.	Maharashtra	4	1.29	0.77	0.39
17.	Meghalaya	2	0.85	0.51	0.28
18.	Madhya Pradesh	10	3.99	2.40	0.52
19.	Manipur	1	0.41	0.25	0.25
20.	Nagaland	1	0.37	0.22	0.22
21.	Odisha	6	2.03	1.32	0.56
22.	Puducherry	1	0.39	0.24	0.23
23.	Punjab	3	0.95	0.49	-
24.	Rajasthan	3	0.45	0.27	-
25.	Sikkim	3	0.85	0.51	0.51
26.	Tamil Nadu	3	1.04	0.69	0.20
27.	Telangana	3	0.97	0.58	0.15
28.	Tripura	3	1.12	0.70	0.21
29.	Uttar Pradesh	11	3.14	2.04	0.77
30.	Uttarakhand	2	0.66	0.40	0.13
31.	West Bengal	3	0.84	0.51	0.19

Latest weapons to police forces

†*357. MAHANT SHAMBHUPRASADJI TUNDIYA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government has any plan to equip police and paramilitary forces with latest weapons; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) and (b) Since "Public Order" and "Police" are State subjects as per the provisions of the Constitution of India, responsibility of equipping the State Police Forces with appropriate equipment and weaponry lies

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